

## Annexure 4

Name of the corporate Debtor: Superdrawn Wire Industries Private Limited

Date of Commencement of CIRP: 16th March, 2022

List of creditors as on: 6th April, 2022

## List of Unecured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	Teco Industries	01-04-2022	36,38,81,480	36,38,81,480	Loans & Advances	-	No	87.53%	-	-	-	-	
2	ALS South West	06-04-2022	43,08,014	43,08,014	Loans & Advances	-	No	1.04%	-	-	-	-	
3	Shah Steel Impex Pvt Ltd	06-04-2022	1,50,93,177	1,50,93,177	Loans & Advances	-	No	3.63%	-	-	-	-	
4	RajRadhe Finance Limited	31-03-2022	9,95,58,833	3,24,55,091	NBFC	-	No	7.81%	-	-	6,71,03,742	-	<b>Note 1</b>
	<b>Total</b>		<b>48,28,41,504</b>	<b>41,57,37,762</b>		-		<b>100%</b>	-	-	<b>6,71,03,742</b>	-	

**Note 1 : RajRadhe Finance Limited**

Pursuant to Assignment Agreement entered into between State Bank of India (SAMB), Ahmedabad Branch and RajRadhe Finance Limited dated 28-01-2022, certain Loan portfolios including secured loan (Financial Assets) of Superdrawn Wire Industries Pvt Ltd {Loan amount Rs. 11.25 Crores with underlying primary security of Rs. 11.08 Crores, collateral security of Rs. 1.97 Crores (Total security of 13.05 Crores)} as on cut-off date of 31-12-2021, were acquired by RajRadhe Finance Limited.

Further, the order for admission of Superdrawn Wire Industries Private Limited in Corporate Insolvency Resolution Process ("CIRP") was reserved on 16-02-2022 and pronounced on 16-03-2022. In the proof of claim submitted by RajRadhe Finance Limited on 01-04-2022, RajRadhe Finance Limited has shown a receipt of Rs. 8.39 crores on 15-03-2022 (i.e. a day before the pronouncement of order. RajRadhe Finance Limited has not furnished any information on receipt of Rs. 8.39 crores inspite of repeated reminders from IRP except sale certificate date 28-02-2022.

**Note 2**

All claims are subject to verification as the financial records are not made available by the Suspended Directors